GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 598 ANSWERED ON 29.11.2024

SABOTAGING OF RAILWAY PROPERTIES

598	SHRI PARIMAL NA	THWANI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government suspect any conspiracy in the frequent train accidents at various places, of late;
- (b) whether the shortage of technical people and surveillance teams is one of the reasons for such accidents; and
- (c) the details of the number of miscreants who have been nabbed and booked by the Railway Protection Force (RPF) for damaging and/or sabotaging the Railway's properties such as tracks, coaches, engines, etc. during the last three years?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 598 BY SHRI PARIMAL NATHWANI ANSWERED IN RAJYA SABHA ON 29.11.2024 REGARDING SABOTAGING OF RAILWAY PROPERTIES

(a) to (c) Indian Railway is focused on safety of passengers. Any unusual incident is thoroughly investigated. Wherever a non-technical reason is suspected, the help of State Police is taken. In some cases, the guidance of Central Bureau of Investigation (CBI) and National Investigation Agency (NIA) is also considered. For example, in the case of Bahanaga Bazar train accident, the criminal investigation was done by CBI. However, the primary means of investigation is through the State Police. This is in line with the constitutional arrangements under Law and Order is responsibility of the State Government. During investigation no such suspicion or conspiracy with the incidents interlinked to the recent train accidents occurring at various locations has come to notice.

Safety is accorded the highest priority on Indian Railways. The various safety measures taken to enhance safety in train operations are as under:-

1. On Indian Railways, the expenditure on Safety related activities has increased over the years as under:

Expenditure on Safety related activities (Rs. in Cr.)				
	2022-23 (Act)	2023-24(Act)	BE 2024-25	
Maintenance of Permanent Way &	18,115	20,322	21,386	
Works				
Maintenance of Motive Power and	27,086	30,864	31,494	
Rolling Stock				
Maintenance of Machines	9,828	10,772	11,864	
Road Safety LCs and ROBs/ RUBs	5,347	6,662	9,980	
Track Renewals	16,326	17,850	17,652	
Bridge Works	1,050	1,907	2,137	
Signal & Telecom Works	2,456	3,751	4,647	
Workshops Incl. PUs and Misc.	7,119	9,523	9,615	
expenditure on Safety				
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Total	87,327	1,01,651	1,08,776	

- 2. Electrical/Electronic Interlocking Systems with centralized operation of points and signals have been provided at 6,608 stations up to 31.10.2024 to eliminate accident due to human failure.
- 3. Interlocking of Level Crossing (LC) Gates has been provided at 11,053 level Crossing Gates up to 31.10.2024 for enhancing safety at LC gates.
- 4. Complete Track Circuiting of stations to enhance safety by verification of track occupancy by electrical means has been provided at 6,619 stations up to 31.10.2024.
- 5. Kavach is a highly technology intensive system, which requires safety certification of highest order. Kavach was adopted as a National ATP system in July 2020. Kavach is provided progressively in phased manner. Kavach has already been deployed on 1548 RKm on South Central Railway and North Central Railway. Presently, the work is in progress on Delhi-Mumbai and Delhi-Howrah corridors (approximately 3000 Route Km). Track side works on these routes have been completed on about 1081 RKm(705RKm on Delhi-Mumbai section and 376 RKm on Delhi-Howrah section). Regular trials are being done on these sections.
- 6. Detailed instructions on issues related with safety of Signalling e.g. mandatory correspondence check, alteration work protocol, preparation of completion drawing, etc. have been issued.
- 7. System of disconnection and reconnection for S&T equipment as per protocol has been reemphasized.
- 8. All locomotives are equipped with Vigilance Control Devices (VCD) to improve alertness of Loco Pilots.
- 9. Retro-reflective sigma boards are provided on the mast which is located two OHE masts prior to the signals in electrified territories to alert the crew about the signal ahead when visibility is low due to foggy weather.
- 10. A GPS based Fog Safety Device (FSD) is provided to loco pilots in fog affected areas which enables loco pilots to know the distance of the approaching landmarks like signals, level crossing gates etc.
- 11. Modern track structure consisting of 60kg, 90 Ultimate Tensile Strength (UTS) rails, Prestressed Concrete Sleeper (PSC) Normal/Wide base sleepers with elastic fastening, fanshaped layout turnout on PSC sleepers, Steel Channel/H-beam Sleepers on girder bridges is used while carrying out primary track renewals.
- 12. Mechanisation of track laying activity through use of track machines like PQRS, TRT, T-28 etc to reduce human errors.

- 13. Maximizing supply of 130m/260m long rail panels for increasing progress of rail renewal and avoiding welding of joints, thereby improving safety.
- 14. Ultrasonic Flaw Detection (USFD) testing of rails to detect flaws and timely removal of defective rails.
- 15. Laying of longer rails, minimizing the use of Alumino Thermic Welding and adoption of better welding technology for rails i.e. Flash Butt Welding.
- Monitoring of track geometry by OMS (Oscillation Monitoring System) and TRC (Track Recording Cars).
- 17. Patrolling of railway tracks to look out for weld/rail fractures.
- 18. The use of Thick Web Switches and Weldable CMS Crossing in turnout renewal works.
- 19. Inspections at regular intervals are carried out to monitor and educate staff for observance of safe practices.
- 20. Web based online monitoring system of track assets viz. Track database and decision support system has been adopted to decide rationalized maintenance requirement and optimize inputs.
- 21. Detailed instructions on issues related with safety of Track e.g. integrated block, corridor block, worksite safety, monsoon precautions etc. have been issued.
- 22. Preventive maintenance of railway assets (Coaches & Wagons) is undertaken to ensure safe train operations.
- 23. Replacement of conventional ICF design coaches with LHB design coaches is being done.
- 24. All unmanned level crossings (UMLCs) on Broad Gauge (BG) route have been eliminated by January 2019.
- 25. Safety of Railway Bridges is ensured through regular inspection of Bridges. The requirement of repair/rehabilitation of Bridges is taken up based upon the conditions assessed during these inspections.
- 26. Indian Railways has displayed Statutory "Fire Notices" for widespread passenger information in all coaches. Fire posters are provided in every coach so as to educate and alert passengers regarding various Do's and Don'ts to prevent fire. These include messages regarding not carrying any inflammable material, explosives, prohibition of smoking inside the coaches, penalties etc.
- 27. Production Units are providing Fire detection and suppression system in newly manufactured Power Cars and Pantry Cars, Fire and Smoke detection system in newly manufactured coaches. Progressive fitment of the same in existing coaches is also underway by Zonal Railways in a phased manner.
- 28. Regular counselling and training of staff is undertaken.

29. Concept of Rolling Block introduced in Indian Railways (Open Lines) General Rules vide Gazette notification dated 30.11.2023, wherein work of integrated maintenance/ repair/ replacement of assets is planned up to 52 weeks in advance on rolling basis and executed as per plan.

'Police' and 'Public order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Government are responsible for prevention, detection, registration and investigation of cases of sabotage and damage & destruction to government property including railway property, crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/Local Police who make arrest during their investigation. Railway Protection Force (RPF) supplements the efforts of GRP/Local Police. Any person arrested by RPF for these offences are forwarded to GRP/Police for further legal action.

Over the past three years (2021 to 2023) and the current year, 2024 (up to October), the Government Railway Police (GRP) has arrested 1,034 individuals for their acts of damaging and sabotage of railway property.
